NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

CA No.145/252/HDB/2017
Sujata Secure Prints Private Limited
Sujata Secure Prints Private Limited
Registrar Of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. MALLIKARJUNA RAO N	FcA	ca 8121580580@gmail.com	Matth

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard Mr.Mallikarjuna Rao N, Learned CA for Petitioner.

RoC report is awaited. Directed the RoC to furnish the report before the next date of hearing. Case is posted to 16-01-2018.

Member (T)

Member (J)

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